

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :12/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/5989/2025 ARBP/15/2025	BICHITRA NARAYAN MISHRA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ( //
2	D-BLAPL/2741/2025 BLAPL/1664/2025	CHITRASEN DALAI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KABISURYANAGAR /468 /2024 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000463/2024
3	D-BLAPL/4205/2025 BLAPL/1665/2025	JAGDISH K. BEHERA @ JAGADISH KUMAR BEHERA @ JAGADISH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /590 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002749/2024
4	D-BLAPL/3126/2025 BLAPL/1666/2025	SAHADEV KHARSEL VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PAIKMAL /140 /2018 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000637/2018
5	D-BLAPL/4373/2025 BLAPL/1667/2025	UPENDRA BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PURUSHOTTAMPUR /684 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000666/2024
6	D-BLAPL/4416/2025 BLAPL/1668/2025	KUNA @ PRAVANJAN @ PRABACHAN PRADHAN VS STATE OF ODISHA	BISWABHUSAN DAS VS	KUJANGA /548 /2024 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000120/2024
7	D-BLAPL/3516/2025 BLAPL/1669/2025	NARAYAN PADHI @ PADHY VS STATE OF ODISHA	SANGRAM KUMAR DAS VS	BIRIDI PS /296 /2024 A.D.J.,JAGATSINGHPUR(Jagatsinghapur ) CT/0000013/2025
8	D-BLAPL/4430/2025 BLAPL/1670/2025	SATYA BHOI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /262 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000110/2023
9	D-BLAPL/3652/2025 BLAPL/1671/2025	BHAGABAN PATNIA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	KORAPUT TOWN /330 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0001002/2024
10	D-BLAPL/4461/2025 BLAPL/1672/2025	ADARSHA SAHU VS STATE OF ODISHA	BASUDEV BARIK VS	PUINTALA /211 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0001524/2023
11	D-BLAPL/3905/2025 BLAPL/1673/2025	RAFIQ ABDUL MAJEED SHEIKH @ RAFIQ VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001950/2023

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12	D-BLAPL/3917/2025 BLAPL/1674/2025	BANAMBAR MOHAPATRA @ BANA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	JODAPADAR /159 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000072/2024
13	D-BLAPL/4479/2025 BLAPL/1675/2025	LAKSHMAN KHARA VS STATE OF ODISHA	DIGAMBAR SETHI VS	/ /0 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000058/2024
14	D-BLAPL/4074/2025 BLAPL/1676/2025	ARABINDA MISHRA @ HADU VS STATE OF ODISHA	RAMAKANTA MISHRA VS	LOISINGHA(BOLANGIR) /24 /2025 J.M.F.C.,LOISINGHA(BOLANGIR)(Balangir) GR/0000034/2025
15	D-BLAPL/4492/2025 BLAPL/1677/2025	ANUPAMA BALIARSING VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /350 /2024 J.M.F.C.,KHURDA(Khordha ) GR/0000726/2024
16	D-BLAPL/4112/2025 BLAPL/1678/2025	BRUNDABAN MAHANAND VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	LATHOR /171 /2024 SPECIAL JUDGE,PATNAGARH(Balangir) Spl/0000027/2024
17	D-BLAPL/2059/2025 BLAPL/1679/2025	DHANA @ DHANESWAR BARIK VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	RANPUR /37 /2009 A.D.J.,NAYAGARH(Nayagarh ) ST/0000268/2022
18	D-BLAPL/4457/2025 BLAPL/1680/2025	RAJA @ SRIDHAR BHOLA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANAPUR P.S. /412 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Khordha) ST/0000084/2024
19	D-BLAPL/2654/2025 BLAPL/1681/2025	RAHIM KUMAR BENIA @ RAHIM KUMAR BENIYA VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	TIKIRI /31 /2024 SPECIAL JUDGE,RAYAGADA(Rayagada) TR/0000003/2024
20	D-BLAPL/3597/2025 BLAPL/1682/2025	MAHENDRA HARIJAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BOIPARIGUDA /5 /2025 SPECIAL JUDGE (POCSO), JEYPORE(Koraput) Spl/0000002/2025
21	D-BLAPL/4508/2025 BLAPL/1683/2025	MOHAN SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TIRING /67 /2023 SPECIAL JUDGE (POCSO), BARIPADA(Mayurbhanj) Spl/0000070/2023
22	D-BLAPL/4200/2025 BLAPL/1684/2025	SUDHANSU KUSUM VS STATE OF ODISHA	BYOMOKESH SAHOO VS	KUCHINDA /90 /2023 A.D.J.,KUCHINDA(Sambalpur) ST/0000037/2023
23	D-BLAPL/4500/2025	KALIA NAYAK @ MITUNA NAIK	JYOTIRMAYA SAHOO	KHURDA MODEL /443 /2024

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	BLAPL/1685/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha ) GR/0001001/2024
24	D-BLAPL/4209/2025 BLAPL/1686/2025	BIPIN RAULA @ BIPIN KUMAR RAULA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /72 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000206/2025
25	D-BLAPL/2008/2025 BLAPL/1687/2025	KUMUDINI KAUDI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PAIKMAL /140 /2018 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000637/2018
26	D-BLAPL/4644/2025 BLAPL/1688/2025	SHESADEV KANHAR @ SESADEV KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 ADDL.SESIONS JUDGE,KARANJIA(Ma Spl/0000003/2025
27	D-BLAPL/3379/2025 BLAPL/1689/2025	MOHAN BEHERA VS STATE OF ODISHA	MANOJ BIHARI DAS VS	BASELI SAHI PS /240 /2024 J.M.F.C. (II), PURI(Puri) GR/0000811/2024
28	D-BLAPL/4244/2025 BLAPL/1690/2025	BHARAT JENA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	PLANTSITE /380 /2022 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000167/2023
29	D-BLAPL/3482/2025 BLAPL/1691/2025	SHANKAR BAHDUR @ SANKAR BAHADUR VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SUNABEDA /208 /2024 JMFC, SEMILIGUDA(Koraput) GR/0000266/2024
30	D-BLAPL/4590/2025 BLAPL/1692/2025	ARUNA KUMAR PANIGRAHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /11 /2025 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000004/2025
31	D-BLAPL/4316/2025 BLAPL/1693/2025	DUKHABANDHU BAGARTI @ DEBASHISH BAGARTI VS STATE OF ODISHA	S.S.RAY (2) VS	TIKAYATPALI /87 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sund GR/0001087/2024
32	D-BLAPL/4465/2025 BLAPL/1694/2025	GADADHAR JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /939 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAI GR/0001730/2024
33	D-BLAPL/4487/2025 BLAPL/1695/2025	RITANI MANDAL VS STATE OF ODISHA	AKASH BHUYAN VS	R.UDAYAGIRI /171 /2024 J.M.F.C,R.UDAYAGIRI(Gajapati ) GR/0000226/2024
34	D-BLAPL/4493/2025 BLAPL/1696/2025	JHUNI MAHARANA VS	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /350 /2024 J.M.F.C.,KHURDA(Khordha )

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35	D-BLAPL/4506/2025 BLAPL/1697/2025	STATE OF ODISHA KANHA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GR/0000726/2024 INDUSTRIAL ESTATE PS /30 /2025 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000010/2025
36	D-BLAPL/4507/2025 BLAPL/1698/2025	ARJUN NAG VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /256 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001316/2024
37	D-BLAPL/4398/2025 BLAPL/1699/2025	JHASKETAN BAGHA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /160 /2015 SPECIAL JUDGE,BALLIGUDA(Kandham Spl/0000140/2015
38	D-BLAPL/4516/2025 BLAPL/1700/2025	NAKUL KHARSEL @ NIRMAL VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	PAIKMAL /140 /2018 S.D.J.M.,PADAMPUR(Bargarh ) GR/0000637/2018
39	D-BLAPL/4494/2025 BLAPL/1701/2025	BANGURU @ PANUA @ RABINDRA BISOYI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHAJURIPADA /117 /2024 S.D.J.M.-ADDL. CIVIL JUDGE (JD),PHULI CT/0000562/2024
40	D-BLAPL/4527/2025 BLAPL/1702/2025	MD. RAHAT VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	PATNA /220 /2023 J.M.F.C.,KEONJHAR(Kendujhar) GR/0000875/2023
41	D-BLAPL/4530/2025 BLAPL/1703/2025	DIPAK JHA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHAULIAGANJA /334 /2022 C.J.M.,CUTTACK(Cuttack) ST/0000264/2023
42	D-BLAPL/4400/2025 BLAPL/1704/2025	SANJAYNATH GOSWAIN @ CHHOTU VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	RAGHUNATHPALI /312 /2024 S.D.J.M.,ROURKELA(Sundargarh) GR/0001723/2024
43	D-BLAPL/4531/2025 BLAPL/1705/2025	PILU SUNA @ MADAN SUNA VS STATE OF ODISHA	JAGABANDHU SAHU VS	TUSRA /225 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000067/2024
44	D-BLAPL/4538/2025 BLAPL/1706/2025	TUNA PRADHAN VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	CAPITAL P.S. /613 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0002206/2024
45	D-BLAPL/4410/2025 BLAPL/1707/2025	GUFRAAN ALI VS STATE OF ODISHA	KAMIL RASHID VS	AIRPORT P.S. /9 /2025 SPECIAL JUDGE,JHARSUGUDA(Jharsugu Spl/0000004/2025

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46	D-BLAPL/4418/2025 BLAPL/1708/2025	CHOTI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KORAPUT GRPS /2 /2025 SPECIAL JUDGE,KORAPUT(Koraput) TR/000025/2025
47	D-BLAPL/4561/2025 BLAPL/1709/2025	GOBINDA @ JAGANNATH DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHARATPUR PS /464 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000540/2024
48	D-BLAPL/4425/2025 BLAPL/1710/2025	DUSHASAN MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALLIGUDA /192 /2022 ADDL. SESSION JUDGE,BALLIGUDA(Ka ST/000028/2023
49	D-BLAPL/4464/2025 BLAPL/1711/2025	NICKLESH PANDA @ PAPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /27 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/000038/2025
50	D-BLAPL/4567/2025 BLAPL/1712/2025	TALLHA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /294 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000287/2024
51	D-BLAPL/4570/2025 BLAPL/1713/2025	SUSANTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /62 /2021 SPECIAL JUDGE, PHULBANI(Kandhamal Spl/0000055/2021
52	D-BLAPL/4603/2025 BLAPL/1714/2025	BINOD BIHARI PRADHAN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	JATNI P.S. /293 /2024 J.M.F.C.,JATNI(Khordha ) GR/0000520/2024
53	D-BLAPL/4228/2025 BLAPL/1715/2025	PARAMANANDA DISARI VS STATE OF ODISHA	SARBESWAR SAHOO VS	TENTULIKHUNTI /222 /2024 SPECIAL JUDGE(POCSO), NABARANGP TR/0000046/2024
54	D-BLAPL/4537/2025 BLAPL/1716/2025	LITU @ PRADEEP PATRA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	KANKADAHAD /241 /2024 SPECIAL JUDGE(POCSO), DHENKANAL Spl/0000054/2024
55	D-BLAPL/3776/2025 BLAPL/1717/2025	BANTI PRADHAN@KANKADA@SUSANT VS STATE OF ODISHA	BHOKALI SETHI VS	KABISURYANAGAR /33 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000033/2025
56	D-BLAPL/4008/2025 BLAPL/1718/2025	KANHA NAIK VS STATE OF ODISHA	PRATAP KUMAR NAIK VS	GOPALPRASAD /261 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000050/2024
57	D-BLAPL/4224/2025	SAMARU BATLA	SOUMYA KANTA TRIPATHY	ORKEL /91 /2022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/1719/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000083/2022
58	D-BLAPL/4616/2025 BLAPL/1720/2025	MAHENDRA MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	LANJIGARH /77 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000071/2024
59	D-BLAPL/4229/2025 BLAPL/1721/2025	ADIL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000129/2024
60	D-BLAPL/4505/2025 BLAPL/1722/2025	GIRIDHARI DEOGAM VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	JAMDA PS /27 /2019 SPECIAL JUDGE (POCSO), BARIPADA(Malkangiri) Spl/0000084/2019
61	D-BLAPL/4518/2025 BLAPL/1723/2025	RAKESH KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /82 /2023 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000072/2023
62	D-BLAPL/4617/2025 BLAPL/1724/2025	DEBEN KHORA @ KANA @ DEBENDRA KHARA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MACHHKUND /127 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000117/2023
63	D-BLAPL/4521/2025 BLAPL/1725/2025	LAXMIDHAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /571 /2024 J.M.F.C,CHANDABALI(Bhadrak ) GR/0001093/2024
64	D-BLAPL/4622/2025 BLAPL/1726/2025	LAXMI DAS VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DERABIS /134 /2023 J.M.F.C,KENDRAPARA(Kendrapara ) GR/0000267/2023
65	D-BLAPL/4625/2025 BLAPL/1727/2025	SARTA JAGERANGA VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /95 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000090/2024
66	D-CMAPL/4648/2025 CMAPL/57/2025	M. JOGAMAYA VS STATE OF ODISHA	SANGRAMJEET SENAPATI VS	// () //
67	D-CMAPL/2283/2025 CMAPL/58/2025	JAYANTI JAGADALA VS STATE OF ODISHA	ADV. VS	// () //
68	D-CMAPL/2828/2025 CMAPL/59/2025	PREMANANDA NAYAK VS	ADV. VS	// ()

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69	D-CMAPL/5653/2025 CMAPL/60/2025	MALATI NAYAK JYOTIRMAYEE RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // ()
70	D-CMP/5477/2025 CMP/211/2025	A.APPA RAO VS KAMALA KANTA PANDEY	SUVASHISH PATTANAIAK VS	// CIVIL JUDGE(SD),PHULBANI(Kandhamal) EP/0000002/2017
71	D-CMP/4437/2025 CMP/212/2025	SERVANTS OF THE PEOPLE SOCIETY, NEW DELHI VS NIRANJAN RATH	PRAMOD KUMAR TRIPATHY VS	// 3RD ADDL.CIVIL JUDGE (S.D.),CUTTACK CS/0000310/2024
72	D-CMP/5126/2025 CMP/213/2025	RAJENDRA KUMAR TRIPATHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// ADDL. CIVIL JUDGE (SD),PURI(Puri) EC/0000006/2019
73	D-CMP/5538/2025 CMP/214/2025	LAXMAN KUMAR DEY VS SUKANTA DEY	SUBRAT SATPATHY VS	// 5TH ADDL CIVIL JUDGE(S.D.),CUTTACK CS/0000328/2018
74	D-CMP/3102/2025 CMP/215/2025	GOUTAM KUMAR AGRAWAL VS MD. BILAL GHOURI	BUDHIRAM DAS VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir) IA/0000003/2024
75	D-CMP/5221/2025 CMP/216/2025	GULAB CHAND AGRAWAL VS GANESH DURGA	PRAKASH KUMAR MISHRA VS	// ADDL.DISTRICT JUDGE,DHARAMGARH Fao/0000008/2021
76	D-CMP/5223/2025 CMP/217/2025	SANTOSH KUMAR SAMANTARAY VS SABYASACHI SAMANTARAY	SUDEEP KUMAR SARANGI VS	// 4TH A.D.J. CUM SPL. JUDGE(POCSO) Bhubaneswar Fao/0000189/2023
77	D-CMP/5747/2025 CMP/218/2025	SHANTILATA PANDA VS STATE OF ODISHA	PRAJNA SARITA MOHANTY VS	// DISTRICT & SESSIONS JUDGE,BALASOR CVREV/0000014/2024
78	D-CMP/5577/2025 CMP/219/2025	DAMAYANTI DASH VS AJIT KUMAR NAYAK	PRAKASH CHANDRA MISHRA VS	// DISTRICT & SESSIONS JUDGE ,PHULBANI Fao/0000001/2024
79	D-CONTC/2720/2025 CONTC/730/2025	DR. DHANESWAR SAHOO VS N.R SEKAR RAJU,UNDER SECY,GOVT. OF INDIA,MINISTRY OF HOME AFFAIRS	SOBHANA SAHOO VS	// () //

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80	D-CONTC/4526/2025 CONTC/731/2025	KANANBALA SWAIN VS DR.BIJAY KUMAR PATRA,C.D.M.O, GANJAM	ADV. VS	// 0 //
81	D-CONTC/4528/2025 CONTC/732/2025	DIPTI REKHA PATRA VS DR.BIJAYA KUMAR PATRA, C.D.M.O,GANJAM	ADV. VS	// 0 //
82	D-CONTC/4530/2025 CONTC/733/2025	SUNANDA DALAI VS DR.BIJAYA KUMAR PATRA,C.D.M.O,GANJAM	ADV. VS	// 0 //
83	D-CONTC/4533/2025 CONTC/734/2025	SAGARIKA NAIK VS DR.BIJAY KUMAR PATRA, C.D.M.O, GANJAM	ADV. VS	// 0 //
84	D-CONTC/4536/2025 CONTC/735/2025	TAPTI MANDAL NAYAK VS DR.BIJAY KUMAR PATRA, C.D.M.O,GANJAM	ADV. VS	// 0 //
85	D-CONTC/5501/2025 CONTC/736/2025	M.ABHISEK VS DR.N.THIRUMALA NAIK, VICE CHAIRMAN,BDA	ADV. VS	// 0 //
86	D-CONTC/5518/2025 CONTC/737/2025	RANJAN BEHERA VS KABINDRA KUMAR SAHOO,COLLECTOR,DEOGARH	ADV. VS	// 0 //
87	D-CONTC/5520/2025 CONTC/738/2025	BANSHIDHAR SAHOO VS ARINDAM DAKUA,IAS	ADV. VS	// 0 //
88	D-CONTC/5490/2025 CONTC/739/2025	RANJIT KUMAR DAS VS SATYABRATA SAHOO,P. SECY. FOREST, ENVIRONMENT AND CLIMATE CHANGE	ADV. VS	// 0 //
89	D-CONTC/3207/2025 CONTC/740/2025	DEBAJANI SARANGI VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
90	D-CONTC/5482/2025 CONTC/741/2025	PRAMILA MISHRA VS ALOK KUMAR DEHURI,OAS	ADV. VS	// 0 //
91	D-CONTC/5571/2025	SARMISTA PANDA	ADV.	//

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	CONTC/742/2025	VS	VS	0
		VIR VIKRAM YADAV,IAS		//
92	D-CONTC/5574/2025	MALAYA KUMAR KHUNTIA	ADV.	//
	CONTC/743/2025	VS	VS	0
		GIRISH S.N,P.SECY, PANCHAYATIRAJ AND D.W DEPT.		//
93	D-CONTC/5591/2025	JAGABANDHU THAKUR	ADV.	//
	CONTC/744/2025	VS	VS	0
		ER.SASANKA SEKHAR SUKLA, SUPDT. ENGR., KHARIAR (R AND B) DIVN.		//
94	D-CONTC/5593/2025	ANATH CHARAN NAYAK	ADV.	//
	CONTC/745/2025	VS	VS	0
		DEORANJAN KUMAR SINGH,IAS		//
95	D-CONTC/5145/2025	BHUEN MAJHI	ADV.	//
	CONTC/746/2025	VS	VS	0
		ALOK KAR,ADDL. SECY. TO GOVT., DEPT. OF W.R		//
96	D-CONTC/5623/2025	SANKAR PRASAD MISHRA	ANUP KUMAR PATNAIK	//
	CONTC/747/2025	VS	VS	0
		KALI PRASANNA MOHAPATRA,DIRECOR,DEPT. OF HIGHER EDUCATION,ODISHA		//
97	D-CONTC/5628/2025	DR. MONALIKA RATH	ADV.	//
	CONTC/748/2025	VS	VS	0
		ARVIND AGRAWAL, IAS		//
98	D-CONTC/5637/2025	BHAGABAN BARIK	ADV.	//
	CONTC/749/2025	VS	VS	0
		SHALINI PANDIT, IAS		//
99	D-CONTC/5642/2025	DEBENDRA NATH MISHRA	DEBENDRA NATH MISRA	//
	CONTC/750/2025	VS	VS	0
		ARAVINDA AGRAWAL, COMMNR. CUM SECY. HIGHER EDUCATION DEPT.		//
100	D-CONTC/5493/2025	SIBA PRASAD LENKA	ADV.	//
	CONTC/751/2025	VS	VS	0
		SUMBIT ROUT,A.D.M CUM DIST. REGISTRAR,JAGATSINGHPUR		//
101	D-CONTC/5499/2025	AMULYA KUMAR BEHERA	ADV.	//
	CONTC/752/2025	VS	VS	0
		DR.KANHU CHARAN DHIR,REGISTRAR,UTKALUNIVERSITY,VANI VIHAR		//
102	D-CONTC/5682/2025	BHOLESWAR RAUL	ADV.	//
	CONTC/753/2025	VS	VS	0

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103	D-CONTC/5683/2025 CONTC/754/2025	POMA TUDU,IAS BINOD KUMAR DHIR VS POMA TUDU,IAS	ADV. VS	// // ()
104	D-CONTC/5684/2025 CONTC/755/2025	DILIP KUMAR SAHOO VS DR.ARABINDA KUMAR PADHEE,IAS	ADV. VS	// // ()
105	D-CRLA/1890/2025 CRLA/203/2025	PURNA BEHERA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	GOSANINUAGAM /94 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000212/2023
106	D-CRLA/3159/2025 CRLA/204/2025	MIHIR NAYAK VS STATE OF ODISHA	KISHORE KUMAR JENA VS	ADVA /73 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000016/2022
107	D-CRLA/3268/2025 CRLA/205/2025	VICTIM VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /58 /2019 A.D.J.,PARALAKHEMUNDI(Gajapati ) J.R/0000007/2019
108	D-CRLA/3414/2025 CRLA/206/2025	LUKU@ NARENDRA BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BISOI /51 /2020 A.D.J.,RAIRANGAPUR(Mayurbhanj) ST/0000068/2020
109	D-CRLA/4138/2025 CRLA/207/2025	SANTOSH PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	PATTAPUR (DIGAPAHANDI) /473 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000264/2023
110	D-CRLA/4141/2025 CRLA/208/2025	LANDA@MITHUN PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	PATTAPUR (DIGAPAHANDI) /473 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000264/2023
111	D-CRLA/4147/2025 CRLA/209/2025	BUDU PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA RATH VS	PATTAPUR (DIGAPAHANDI) /473 /2023 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000264/2023
112	D-CRLA/4157/2025 CRLA/210/2025	RAMESH CHANDRA BARAD VS STATE OF ODISHA(VIG.)	PRANAYA KUMAR DASH VS	KORAPUT VIGILANCE /12 /2021 SPL. JUDGE (VIG),BHAWANIPATNA(Ka TR/0000008/2021
113	D-CRLMC/4005/2025 CRLMC/618/2025	DUSMANTA KUMAR MALLA VS DHULESWAR MALLICK	SAMBEET PATTANAYAK VS	// J.M.F.C.,NIMAPARA(Puri) ICC/0000003/2023

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114	D-CRLMC/4039/2025 CRLMC/619/2025	BANAJ BEHERA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000855/2023
115	D-CRLMC/1186/2025 CRLMC/620/2025	CHINARI JAWAHARLAL PATRO VS STATE OF ODISHA(VIG.)	PRASANNA KUMAR PANI VS	CUTTACK VIGILANCE /73 /1997 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000008/2010
116	D-CRLMC/4104/2025 CRLMC/621/2025	DR.ABHISEK UPADHYAY VS STATE OF ODISHA	DR.ABHISEK UPADHYAY VS	MAHILA P.S.(BBSR) /47 /2020 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0003766/2020
117	D-CRLMC/4207/2025 CRLMC/622/2025	LAKSHMAN ROUT VS STATE OF ODISHA	BHOLANATH SAHA VS	KALIMELA /191 /2021 DISTRICT AND SESSIONS JUDGE,MAL Spl/0000079/2021
118	D-CRLMC/3933/2025 CRLMC/623/2025	MANJU PRAVA MISHRA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	/ /0 EXECUTIVE MAGISTRATE,BBSR(Khord CMC/0000061/2025
119	D-CRLMC/4329/2025 CRLMC/624/2025	IMTIAZ KHAN@INTIHAZ KHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	KHALLIKOTE /111 /2015 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALL GR/0000310/2015
120	D-CRLMC/3486/2025 CRLMC/625/2025	BAPI@BABRUBAHAN MOHANTY VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 ADDL.SESSIONS JUDGE,NIMPARA(Puri) Spl/0000068/2023
121	D-CRLMC/4142/2025 CRLMC/626/2025	RAJENDRA PRASAD SATHPATHY VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	PURUSHOTTAMPUR /59 /2022 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000010/2022
122	D-CRLMC/4254/2025 CRLMC/627/2025	ANAM NAIK VS DIRECTORATE OF ENFORCEMENT	DEVASHIS PANDA VS	KORAPUT VIGILANCE /3 /2020 SPECIAL JUDGE (CBI),BHUBANESWAR CRMC/0000004/2023
123	D-CRLMC/4188/2025 CRLMC/628/2025	SANATAN PRADHAN VS STATE OF ODISHA	MAHES DAS VS	KHURDA P.S. /321 /2002 2ND A.D.J,KHURDA(Khordha ) ST/0000131/2009
124	D-CRLMC/4553/2025 CRLMC/629/2025	SAJEM ALI VS STATE OF ODISHA	SITIKANT MISHRA VS	PHULBANI TOWN /4 /2019 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000006/2019
125	D-CRLMC/4118/2025	JAGAN BISWAL	MITU KUMAR BISWAL	KRUSHNA PRASAD /81 /2020

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/630/2025	VS STATE OF ODISHA	VS	J.M.F.C.,PURI(Puri) GR/0001521/2020
126	D-CRLMC/4295/2025 CRLMC/631/2025	MAHENDRA KUMAR BISWAL VS STATE OF ODISHA	MITU KUMAR BISWAL VS	KRUSHNA PRASAD /84 /2020 J.M.F.C.,PURI(Puri) GR/0001550/2020
127	D-CRLMP/3154/2025 CRLMP/205/2025	PRANATI MALLICK VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //
128	D-CRLMP/3859/2025 CRLMP/206/2025	ALOK RANJAN SETHI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //
129	D-CRLMP/4203/2025 CRLMP/207/2025	JAYANTI MAHANANDIA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	//0 () //
130	D-CRLMP/3795/2025 CRLMP/208/2025	TUSHIL KUMAR MURMU VS AATISH MOHAPATRA @ PANDA	MANASH RANJAN SATAPATHY VS	BADAMBADI /196 /2022 () //
131	D-CRLMP/3841/2025 CRLMP/209/2025	SAYAD RASID ALI VS STATE OF ODISHA	BHUBANESWAR DASH VS	//0 () //
132	D-CRLREV/872/2025 CRLREV/70/2025	CHANDAN GOUDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	SHERAGADA /545 /2023 2ND A.D.J.,BERHAMPUR(Ganjam) CRA/0000029/2024
133	D-CRLREV/1149/2025 CRLREV/71/2025	SITIKANTA DAS MOHAPATRA VS STATE OF ODISHA(VIG.)	SOUMENDRA PATTANAIAK VS	SAMBALPUR VIGILANCE /31 /2015 SPL.JUDGE (VIG), SUNDERGARH(Sundergarh) CT/0000007/2022
134	D-FAO/5424/2025 FAO/65/2025	MRUTYUNJAY RAJ VS STATE OF ODISHA	NIRANJAN LENKA VS	// PRESIDING OFFICER, O.P.I.D. COURT,BALASORE MISCA/0000003/2017
135	D-FAO/2797/2025 FAO/66/2025	THE EXECUTIVE OFFICER, RAJGANGPUR MUNICIPALITY,SUNDARGARH VS ANITA MAJHI	PRASANTA KUMAR SATAPATHY VS	// COMNR FOR EMPLOYEES COMPENSATION, EC/0000003/2021
136	D-FAO/5061/2025 FAO/67/2025	STATE OF ODISHA VS	GAYATRI PATRA,A.S.C VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR

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137	D-MACA/561/2025 MACA/200/2025	RANJIT KUMAR SENAPATI TATA AIG GENERAL INSURANCE CO. LTD., BBSR VS JALEN GUDIA	G.P.DUTTA VS	Gia/0000056/2020 // A.D.J.,KUCHINDA(Sambalpur)
138	D-MACA/1103/2025 MACA/201/2025	D.M., NATIONAL INSURANCE CO .LTD.,SAMBALPUR VS KUMARI LUHURA	SUBRAT SATPATHY VS	Mac/0000002/2023 // 1ST MACT, DEOGARH(Debagarh )
139	D-MACA/1101/2025 MACA/202/2025	THE DIVISIONAL MANAGER ,NATIONAL INSURANCE COMPANY LTD., SAMBALPUR VS BASUMATI SAMAL	SUBRAT SATPATHY VS	Mac/0000050/2019 // 1ST MACT, DEOGARH(Debagarh )
140	D-MACA/3758/2025 MACA/203/2025	MAGMA HDI GENERAL INSURANCE COMPANY LTD, KHURDA VS RADHA GOUDA	GIRIJA PRASAD DUTTA VS	Mac/0000051/2019 // DISTRICT AND SESSIONS JUDGE,MAL
141	D-MACA/5478/2025 MACA/204/2025	KABITA BARIK VS PRASANTA KUMAR BHUYAN	BISHNU BRATA SINGH VS	Mac/0000008/2023 // I MACT,BALASORE(Baleshwar)
142	D-MACA/1414/2025 MACA/205/2025	M/S ORIENTAL INSURANCE CO. LTD., ANGUL VS SANKAR BHAINSA	AMIT KUMAR NATH VS	Mac/0000015/2023 // 1ST M.A.C.T., ANGUL(Anugul )
143	D-MACA/5695/2025 MACA/206/2025	RABINDRA BEHERA VS HIROJ KHAN	PRADEEP KUMAR MISHRA VS	Mac/0000106/2022 // III M.A.C.T.,BHUBANESWAR(Khordha )
144	D-MACA/5706/2025 MACA/207/2025	DUSHASAN PARAMANIK VS JANGYASENI PARAMINIK	PRADEEP KUMAR MISHRA VS	Mac/0000552/2003 // III M.A.C.T.,BHUBANESWAR(Khordha )
145	D-MACA/53592/2024 MACA/208/2025	KAHNEI @ KANHEI KHATUA VS PADMA LOCHAN SAHOO	ANANGA KUMAR OTTA VS	Mac/0000092/2017 // II MACT,CUTTACK(Cuttack)
146	D-MACA/4695/2025 MACA/209/2025	MANAGER TP CLAIMS, GO DIGIT GENERAL INSURANCE CO.LTD. VS KALABATI TADINGI	ADAM ALI KHAN VS	MISCA/0001293/2018 // 7TH M.A.C.T.,BHUBANESWAR(Khordha )
147	D-MATA/5476/2025 MATA/72/2025	HIMADRI TANAYA DEVI VS DEBASHISH MANASH RANJAN SETHY	SOUMYA SEKHAR PARIDA VS	Mac/0000100/2021 // JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000759/2021

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148	D-MSA/5465/2025 MSA/10/2025	P.D.N DEVELOPERS PVT LTD. VS SAMBIT PATTNAIK	AMIT PATTNAIK VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000180/2023
149	D-OTAPL/5345/2025 OTAPL/13/2025	COMMISSIONER CGST AND CENTRAL EXCISE,ROURKELA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
150	D-OTAPL/3700/2025 OTAPL/14/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. SERAJUDDIN AND CO. PVT. LTD.,BHUBANESWAR	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
151	D-OTAPL/3724/2025 OTAPL/15/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE),BHUBANESWAR VS M/S. SERAJUDDIN AND CO.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
152	D-OTAPL/3760/2025 OTAPL/16/2025	COMMISSIONER OF CUSTOMS,(PREVENTIVE)BHUBANESWAR VS M/S SERAJUDDIN AND CO	TUSHAR KANTI SATAPATHY,SR.S.C VS	// ()
153	D-OTAPL/3759/2025 OTAPL/17/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE)BHUBANESWAR VS M/S.SERAJUDDIN AND CO.	TUSHAR KANTI SATAPATHY,SR.SC VS	// ()
154	D-RSA/1253/2025 RSA/78/2025	STATE OF ODISHA VS BHANUMATI BUDEK	AJODHYA RANJAN DASH,A.G.A VS	// DIST.AND SESSIONS JUDGE,BARGARH RFA/0000004/2022
155	D-RSA/4936/2025 RSA/79/2025	SATYABADI LENKA VS SUDESHNA SAHU	SOUMYA MISHRA VS	// DISTRICT & SESSIONS JUDGE,BOUDH() RFA/0000019/2016
156	D-TRP(C)/5646/2025 TRP(C)/39/2025	NANDINI PANDIT VS NARENDRA KUMAR PANDIT	ASHOK KUMAR SWAIN VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujhar) Mat/0000015/2024
157	D-WA/5910/2025 WA/409/2025	DR. DEBENDRA NARAYAN PATRI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// ()
158	D-WA/4689/2025 WA/410/2025	STATE OF ODISHA VS JYOTSNARANI BEHERA	SONAK MISHRA, A.S.C. VS	// ()
159	D-WA/4696/2025	STATE OF ODISHA	SUMAN PATTANAYAK, A.G.A.	//

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	WA/411/2025	VS	VS	0
		SK. NASIR BUX		//
160	D-WA/4873/2025	STATE OF ODISHA	SUBHA BIKASH PANDA, A.G.A.	//
	WA/412/2025	VS	VS	0
		MANAS RANJAN BARIK		//
161	D-WA/5801/2025	GOVERNING BODY OF SRI SRI RAGHUNATH JEW DEGREE MAHAVIDYALAYA, NAYAGRESH	NAYAGRESH NARAYAN RATH	//
	WA/413/2025	VS	VS	0
		STATE OF ODISHA		//
162	D-WA/5867/2025	MANAS RANJAN SAHU	SUBHADUTTA ROUSTRAY	//
	WA/414/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WA/5936/2025	RAJDHANI COIR, BBSR	RAMACHANDRA PANIGRAHY	//
	WA/415/2025	VS	VS	0
		MICRO, SMALL ENTERPRISES FACILITATION COUNCIL, NAGPUR		//
164	D-WA/5461/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN, A.G.A.	//
	WA/416/2025	VS	VS	0
		BAIDHAR BISWAL		//
165	D-WA/5486/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	//
	WA/417/2025	VS	VS	0
		ATULYA KUMAR BISHWAL		//
166	D-WA/3250/2025	STATE OF ODISHA	SONAK MISHRA.A.S.C	//
	WA/418/2025	VS	VS	0
		SUJIT KUMAR DAS		//
167	D-WA/5939/2025	STATE OF ODISHA	GAYATRI PATRA, A.S.C.	//
	WA/419/2025	VS	VS	0
		BAIDHAR MAHAPATRA		//
168	D-WP(C)/1735/2025	BIJAY JENA	ACHYUTANANDA PATTANAIAK	//
	WP(C)/4516/2025	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/5731/2025	BASANTA KUMAR SAHU	TIKERAM MEHER	//
	WP(C)/4517/2025	VS	VS	0
		STATE OF ORISSA		//
170	D-WP(C)/5758/2025	ANJALI RAY	NIRANJAN LENKA	//
	WP(C)/4518/2025	VS	VS	0

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171	D-WP(C)/4839/2025 WP(C)/4519/2025	GENERAL MANAGER BANK OF BARODA KHETRAMOHAN DAS VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	// // 0 //
172	D-WP(C)/5763/2025 WP(C)/4520/2025	JABLI SUNAMAJHI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
173	D-WP(C)/5764/2025 WP(C)/4521/2025	SUNITA TOPPO @ ORAM VS THE ADDL. DISTRICT MAGISTRATE, SUNDARGARH	UPENDRA KUMAR SAMAL VS	// 0 //
174	D-WP(C)/5347/2025 WP(C)/4522/2025	SANKIRTAN GHEE @ SANKIRTAN GAUD VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
175	D-WP(C)/5775/2025 WP(C)/4523/2025	DHIRAJ KUMAR DAS VS MAHANADI COALFIELDS LTD.,SAMBALPUR	RAKESH BEHERA VS	// 0 //
176	D-WP(C)/4676/2025 WP(C)/4524/2025	UGRESAN PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
177	D-WP(C)/5779/2025 WP(C)/4525/2025	ANANTA KUMAR GIRI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
178	D-WP(C)/5348/2025 WP(C)/4526/2025	BAS HARIJAN VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
179	D-WP(C)/5842/2025 WP(C)/4527/2025	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
180	D-WP(C)/2896/2025 WP(C)/4528/2025	ARUN SAHOO VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// 0 //
181	D-WP(C)/5882/2025 WP(C)/4529/2025	RAJENDRA PRASAD PATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //

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182	D-WP(C)/5439/2025 WP(C)/4530/2025	SATYABRATA GHOSH VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
183	D-WP(C)/5688/2025 WP(C)/4531/2025	RANJAN KUMAR JENA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
184	D-WP(C)/5440/2025 WP(C)/4532/2025	PRASHANTA KUMAR MOHANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
185	D-WP(C)/2620/2025 WP(C)/4533/2025	SARAT DASH VS SUBHASH CHANDRA DASH	ANJAN KUMAR JENA VS	// 0 //
186	D-WP(C)/5556/2025 WP(C)/4534/2025	LITARANI PADHI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
187	D-WP(C)/5533/2025 WP(C)/4535/2025	SUDARSAN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
188	D-WP(C)/6008/2025 WP(C)/4536/2025	PRASANTA KUMAR LENKA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
189	D-WP(C)/5558/2025 WP(C)/4537/2025	SUBHASH MEHER VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
190	D-WP(C)/5565/2025 WP(C)/4538/2025	BIDYUTLATA BEHERA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
191	D-WP(C)/6014/2025 WP(C)/4539/2025	PRADIPTA KUMAR MOHAPATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
192	D-WP(C)/5624/2025 WP(C)/4540/2025	M/S. MEHER AGENCIES, NUAPADA VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
193	D-WP(C)/5651/2025	BANA BIHARI DHALASAMANTA	DEBABRATA DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4541/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/5349/2025 WP(C)/4542/2025	MANISH AGRAWAL VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
195	D-WP(C)/5808/2025 WP(C)/4543/2025	RAMKRISHNA SAHU VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
196	D-WP(C)/5441/2025 WP(C)/4544/2025	DINESH KUMAR TIPIRIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/5492/2025 WP(C)/4545/2025	DEBENDRA HIKAKA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
198	D-WP(C)/5630/2025 WP(C)/4546/2025	M/S. MEHER AGENCIES, CUTTACK VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
199	D-WP(C)/5442/2025 WP(C)/4547/2025	MOTILAL NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
200	D-WP(C)/5443/2025 WP(C)/4548/2025	TAPAS KUMAR DANDAPAT VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
201	D-WP(C)/5466/2025 WP(C)/4549/2025	PRASANA KUMAR SAHOO @ PRASANNA KUMAR SAHOO VS PUSHPALATA SAHOO	PARTHA SARATHI DAS VS	// 0 //
202	D-WP(C)/5854/2025 WP(C)/4550/2025	SUMANTA KUMAR PRADHAN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
203	D-WP(C)/5360/2025 WP(C)/4551/2025	MAHENDRA NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
204	D-WP(C)/5856/2025 WP(C)/4552/2025	SUDHIR KUMAR BEHERA VS	SUKANTA KUMAR MISHRA VS	// 0

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### CASES REGISTERED REPORT AS ON :12/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/5691/2025 WP(C)/4553/2025	STATE OF ODISHA MITRAHANU DEO VS	NILAMADHAB SARKAR VS	// // 0
206	D-WP(C)/1526/2025 WP(C)/4554/2025	STATE OF ODISHA M/S. JALESWAR MOTORS, BBSR VS	PRANAYA SAHOO VS	// // 0
207	D-WP(C)/5749/2025 WP(C)/4555/2025	THE UNION OF INDIA, NEW DELHI BASANTI KUMARI MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
208	D-WP(C)/5904/2025 WP(C)/4556/2025	STATE OF ORISSA BASANTA KUMAR DASH VS	ASHOK KUMAR PANIGRAHI VS	// // 0
209	D-WP(C)/5410/2025 WP(C)/4557/2025	COMMISSIONER-CUM-SECY TO GOVT. SCHOOL AND MASS EDUCATION ODISHA, BBSR VENKATESH KUMAR DHAL VS	SWAPNA KUMAR OJHA VS	// // 0
210	D-WP(C)/5941/2025 WP(C)/4558/2025	STATE OF ODISHA AMULYA KUMAR SAHOO VS	SITANSU MOHAN SINGH VS	// // 0
211	D-WP(C)/5393/2025 WP(C)/4559/2025	STATE OF ODISHA KRUSHNA CHANDRA RAA VS	JANAKI KANTA MAHAPATRA VS	// // 0
212	D-WP(C)/5702/2025 WP(C)/4560/2025	STATE OF ODISHA BISWANATH MOHANTY VS	AGASTI KANUNGO VS	// // 0
213	D-WP(C)/5750/2025 WP(C)/4561/2025	STATE OF ODISHA BHRAMARABAR KANDI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
214	D-WP(C)/5735/2025 WP(C)/4562/2025	STATE OF ODISHA JABIR ALI KHAN VS	SATYAJIT MOHAPATRA (2) VS	// // 0
215	D-WP(C)/5414/2025 WP(C)/4563/2025	STATE OF ODISHA M/S SWARNASHREE REALCON PVT.LTD, PURI VS TP CENTRAL ODISHA DISTRIBUTION LIMITED, BBSR	BISWAJIT NAYAK VS	// // 0 //

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216	D-WP(C)/5752/2025 WP(C)/4564/2025	SAROJ KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //
217	D-WP(C)/4828/2025 WP(C)/4565/2025	RANJIT PRADHAN VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	// 0 //
218	D-WP(C)/5790/2025 WP(C)/4566/2025	MADYADHAR BISWAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
219	D-WP(C)/5512/2025 WP(C)/4567/2025	M/S. BHIKARI CHARAN PRADHAN, KORAPUT VS JOINT COMMISSIONER OF TAX(APPEAL), CT AND GST TERRITORIAL RANGE, BOLANGIR	ITISHREE TRIPATHY VS	// 0 //
220	D-WP(C)/5796/2025 WP(C)/4568/2025	BHAGABATI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
221	D-WP(C)/5753/2025 WP(C)/4569/2025	LAXMAN SAHU VS A.O.CUM CHIEF MANAGER, BANK OF INDIA, BARAGARH BRANCH.	ARIJEET MISHRA VS	// 0 //
222	D-WP(C)/5568/2025 WP(C)/4570/2025	MANAS RANJAN BEHERA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
223	D-WP(C)/5030/2025 WP(C)/4571/2025	GAYADHAR SAHU VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
224	D-WP(C)/5817/2025 WP(C)/4572/2025	SUDAM SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
225	D-WP(C)/5035/2025 WP(C)/4573/2025	SUBAL CHANDRA NAYAK VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
226	D-WP(C)/5829/2025 WP(C)/4574/2025	M/S WINNERS PHARMA, CUTTACK. VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
227	D-WP(C)/5019/2025	RABINDRA KUMAR PANDA	RANJIT SAMAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/4575/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/5613/2025 WP(C)/4576/2025	BALARAM MOHANTA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
229	D-WP(C)/5021/2025 WP(C)/4577/2025	BINOD BIHARI DASH VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
230	D-WP(C)/5022/2025 WP(C)/4578/2025	SARAT KUMAR MEHER VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
231	D-WP(C)/5689/2025 WP(C)/4579/2025	GAYARAM MARNDI VS STATE OF ODISHA	MANAS PATI VS	// 0 //
232	D-WP(C)/5677/2025 WP(C)/4580/2025	TRILOCHAN BHAKTA VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
233	D-WP(C)/5055/2025 WP(C)/4581/2025	MAHODADHI BUILDERS PVT. LTD, BBSR VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	SURYAKANTA DASH VS	// 0 //
234	D-WP(C)/5094/2025 WP(C)/4582/2025	PRADEEPTA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
235	D-WP(C)/5222/2025 WP(C)/4583/2025	CHANDRA KUMAR UTKALENDU DAS VS NIKUNJA BEHARI MAHANTA	AJIT CH MOHAPATRA VS	// 0 //
236	D-WP(C)/5850/2025 WP(C)/4584/2025	MANAGING COMMITTEE OF SANGRAMI KASHINATH U.P. (M.E) SCHOOL, NAYAGARH VS STATE OF ODISHA	RUNAL KUMAR SWAIN VS	// 0 //
237	D-WP(C)/5098/2025 WP(C)/4585/2025	PRADEEPTA KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
238	D-WP(C)/5579/2025 WP(C)/4586/2025	PARSURAM SWAIN VS	DEBENDRA KUMAR DAS VS	// 0

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239	D-WP(C)/5701/2025 WP(C)/4587/2025	STATE OF ODISHA STATE OF ODISHA VS SK MADARI	SWAYAMBHU MISHRA,A.S.C VS	// // 0 //
240	D-WP(C)/4691/2025 WP(C)/4588/2025	SAUDAMINI SATPATHY VS	NIRANJAN LENKA VS	// 0 //
241	D-WP(C)/5025/2025 WP(C)/4589/2025	STATE OF ODISHA JIBARDHAN PATEL VS	RANJIT SAMAL VS	// // 0 //
242	D-WP(C)/5730/2025 WP(C)/4590/2025	STATE OF ODISHA PRAMODINI ROUT VS	TIKERAM MEHER VS	// // 0 //
243	D-WP(C)/6004/2025 WP(C)/4591/2025	STATE OF ODISHA M/S ACRUX REALCON PVT. LTD., BBSR VS	MANASH RANJAN BAUG VS	// // 0 //
244	D-WP(C)/5739/2025 WP(C)/4592/2025	STATE OF ODISHA CHANDRAKANTI BAGARTY VS	ARJUNA CHARANA BEHERA VS	// // 0 //
245	D-WP(C)/5964/2025 WP(C)/4593/2025	STATE OF ODISHA ANITA MISHRA VS	BHABANI SHANKAR MISHRA VS	// // 0 //
246	D-WP(C)/5793/2025 WP(C)/4594/2025	STATE PROJECT DIRECTOR, ODISHA PRIMARY EDUCATION PROGRAMME AUTHORITY, BBSR SANDEEP KUMAR DAS VS	SAMEER KUMAR DAS VS	// // 0 //
247	D-WP(C)/4776/2025 WP(C)/4595/2025	STATE OF ODISHA DHIRENDRA KUMAR DAS VS	SUJIT KUMAR ACHARYA VS	// // 0 //
248	D-WP(C)/5745/2025 WP(C)/4596/2025	THE CENTRAL BOARD OF INDIRECT TAXES AND CUTOMS(CBIC), NEW DELHI BHASA PRADHAN VS	JUDHISTHIR SAHOO VS	// // 0 //
249	D-WP(C)/5975/2025 WP(C)/4597/2025	STATE OF ODISHA PRAKASH CHANDRA MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0 //

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250	D-WP(C)/5295/2025 WP(C)/4598/2025	SAILABALA CHHUALSINGH VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
251	D-WP(C)/5028/2025 WP(C)/4599/2025	KISHOR KUMAR KHAMARI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
252	D-WP(C)/5748/2025 WP(C)/4600/2025	RAJESH GARUDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
253	D-WP(C)/5798/2025 WP(C)/4601/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
254	D-WP(C)/5302/2025 WP(C)/4602/2025	KARTIK CHANDRA SAHOO VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	// 0 //
255	D-WP(C)/5668/2025 WP(C)/4603/2025	SUDARSAN DAS VS ODISHA GRAMYA BANK, GANDAMUNDA, BBSR	BIKRAM SENAPATI VS	// 0 //
256	D-WP(C)/5925/2025 WP(C)/4604/2025	RABINDRANATH HATI VS STATE OF ODISHA	SWADHIN KESARI SINGH VS	// 0 //
257	D-WP(C)/6003/2025 WP(C)/4605/2025	AJAYA PARAMANIK VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
258	D-WP(C)/5765/2025 WP(C)/4606/2025	PINA SAHU VS THE COLLECTOR, SUNDERGARH	PRANAB RANJAN CHHATOI VS	// 0 //
259	D-WP(C)/6144/2025 WP(C)/4607/2025	BRUDABAN PATRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
260	D-WP(C)/5539/2025 WP(C)/4608/2025	M/S. MISRILALL MINES PRIVATE LIMITED, KOLKATA VS UNION OF INDIA	PRABHU PRASAD MOHANTY VS	// 0 //
261	D-WP(C)/5358/2025	TRINATH SAHOO	ARUPANANDA GOSWAMY	//

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	WP(C)/4609/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/5549/2025 WP(C)/4610/2025	SRIMATI DAS VS MEMBER, BOARD OF REVENUE, ODISHA CUTTACK	NIRANJAN LENKA VS	// 0 //
263	D-WP(C)/5669/2025 WP(C)/4611/2025	LALA MANOJ KUMAR RAY VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
264	D-WP(C)/5778/2025 WP(C)/4612/2025	MANOJ KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
265	D-WP(C)/6059/2025 WP(C)/4613/2025	NALCO MAZDOOR SANGHA, NALCO,DAMANJODI VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //
266	D-WP(C)/5782/2025 WP(C)/4614/2025	SITAMANI SINGH VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
267	D-WP(C)/5806/2025 WP(C)/4615/2025	ANKARA BOINA SRINU VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
268	D-WP(C)/5922/2025 WP(C)/4616/2025	MAA MANGALA PRIMARY FISHERMEN COOPERATIVE SOCIETY LTD. PURI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
269	D-WP(C)/5803/2025 WP(C)/4617/2025	NIHARIKA DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
270	D-WP(C)/5855/2025 WP(C)/4618/2025	SCHOOL MANAGING COMMITTEE OF HARIPUR U.P.(M.E) SCHOOL, HARIPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
271	D-WP(C)/5335/2025 WP(C)/4619/2025	M/S. MAA TARINI REFRACTORIES AND MONOLITHIC, ROURKELA VS CHIEF COMMISSIONER, CT AND GST, ODISHA	BIKRAM KESHARI SAHU VS	// 0 //
272	D-WP(C)/5807/2025 WP(C)/4620/2025	HARIHAR SWAIN VS	PRASANNA KUMAR SAHOO VS	// 0

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273	D-WP(C)/6169/2025 WP(C)/4621/2025	STATE OF ODISHA PRAVAKAR SAHOO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// // 0 //
274	D-WP(C)/6116/2025 WP(C)/4622/2025	DR.ANIRUDDHA MISHRA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
275	D-WP(C)/5584/2025 WP(C)/4623/2025	SUJATA HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
276	D-WP(C)/6173/2025 WP(C)/4624/2025	SARADA PATTNAİK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
277	D-WP(C)/2423/2025 WP(C)/4625/2025	KESHAB CHANDRA DASH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
278	D-WP(C)/5860/2025 WP(C)/4626/2025	SCHOOL MANAGING COMMITTEE OF GOPALPUR U.P. SCHOOL, GOPALPUR VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
279	D-WP(C)/5921/2025 WP(C)/4627/2025	GEET BASA VS UCO BANK	SIDHANT DWIBEDI VS	// 0 //
280	D-WP(C)/5629/2025 WP(C)/4628/2025	RAMA KRUSHNA MAHANKUDA VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //
281	D-WP(C)/5864/2025 WP(C)/4629/2025	KRISHNA GOCHHIKAR VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
282	D-WP(C)/2425/2025 WP(C)/4630/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
283	D-WP(C)/5654/2025 WP(C)/4631/2025	SUDARSAN SWAIN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //

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284	D-WP(C)/6211/2025 WP(C)/4632/2025	BIRANCHI NARAYAN DEHURY VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
285	D-WP(C)/5932/2025 WP(C)/4633/2025	RAMASHISH SINGH VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
286	D-WP(C)/5661/2025 WP(C)/4634/2025	BHASKAR PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
287	D-WP(C)/5551/2025 WP(C)/4635/2025	RANJAN KUMAR SAHOO VS COLLECTOR-CUM-DISTRICT MAGISTRATE, JAJPUR	BIJAYA KUMAR SAHOO VS	// 0 //
288	D-WP(C)/5843/2025 WP(C)/4636/2025	MIHIRA KUMAR MISHRA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
289	D-WP(C)/5662/2025 WP(C)/4637/2025	JYOTI KISHORE MAHANTA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
290	D-WP(C)/5783/2025 WP(C)/4638/2025	PABITRA KISAN VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
291	D-WP(C)/5667/2025 WP(C)/4639/2025	DR.LAXMIKANTA RAY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
292	D-WP(C)/5865/2025 WP(C)/4640/2025	SCHOOL MANAGING COMMITTEE OF SUDARSHAN U.P. (M.E.) SCHOOL, MANKADARA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
293	D-WP(C)/5946/2025 WP(C)/4641/2025	MAYADHAR DEHURI VS STATE OF ODISHA	SUMIT KUMAR MOHANTY VS	// 0 //
294	D-WP(C)/5874/2025 WP(C)/4642/2025	TRILOCHAN ROUT VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //
295	D-WPCRL/4677/2025	SANJAY KUMAR DAS	AKSHAYA KUMAR JENA	JODA /17 /2025

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	WPCRL/15/2025	VS DIRECTOR GENERAL OF POLICE, CUTTACK	VS	() //
296	D-ABLAPL/4342/2025 ABLAPL/1687/2025	RITA NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 DISTRICT & SESIONS JUDGE,JEYPORE ICC/000003/2017
297	D-ABLAPL/4460/2025 ABLAPL/1688/2025	SAROJA @ SAROJ MOHANTY VS STATE OF ODISHA	SAMARESH PATTNAIK VS	ERASAMA /36 /2025 () //
298	D-ABLAPL/3483/2025 ABLAPL/1689/2025	PRUTHIVIRAJ KULDEEP VS STATE OF ODISHA	PVS NANAJI ACHARY VS	JEYPURE TOWN /17 /2025 () //
299	D-ABLAPL/4343/2025 ABLAPL/1690/2025	SUDARSAN @ SUDARASHAN PALAI VS STATE OF ODISHA	ARIJEET MISHRA VS	NIKIRAI /22 /2025 () //
300	D-ABLAPL/4064/2025 ABLAPL/1691/2025	SASHI PANDA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	SATYABADI /19 /2025 () //
301	D-ABLAPL/4121/2025 ABLAPL/1692/2025	CHANDRASEKHAR ROUT @ MADANA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /39 /2025 () //
302	D-ABLAPL/4148/2025 ABLAPL/1693/2025	AJAYA KUMAR DALAI VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 () //
303	D-ABLAPL/4344/2025 ABLAPL/1694/2025	BIRA KISHORE DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	NIKIRAI /22 /2025 () //
304	D-ABLAPL/4198/2025 ABLAPL/1695/2025	MANASH RANJAN BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	ITAMATI /241 /2024 () //
305	D-ABLAPL/4347/2025 ABLAPL/1696/2025	BIKRAM JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /662 /2024 () //
306	D-ABLAPL/4328/2025 ABLAPL/1697/2025	PREMIKA LAKRA VS	PARTHA SARATHI DAS VS	BAMBARI /7 /2025 ()

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307	D-ABLAPL/3364/2025 ABLAPL/1698/2025	STATE OF ODISHA SUDHIRA BEHERA @ SUDHIR BEHERA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// KANTABANIA PS /216 /2024 ()
308	D-ABLAPL/4214/2025 ABLAPL/1699/2025	STATE OF ODISHA BIJI @ BIJAYA BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	// BALIANTA P.S. /37 /2025 ()
309	D-ABLAPL/4336/2025 ABLAPL/1700/2025	STATE OF ODISHA BASANTA @ LALA BANCHHOR VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// KANTABANJI /497 /2024 ()
310	D-ABLAPL/4088/2025 ABLAPL/1701/2025	STATE OF ODISHA HITU @ HITESH JAIN VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// KANTABANJI /44 /2025 ()
311	D-ABLAPL/4401/2025 ABLAPL/1702/2025	STATE OF ODISHA KANHA @ RAJA @ RAJKISHORE ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /55 /2024 ()
312	D-ABLAPL/4171/2025 ABLAPL/1703/2025	STATE OF ODISHA RAMA CHANDRA JENA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// NANDIPADA /21 /2025 ()
313	D-ABLAPL/4427/2025 ABLAPL/1704/2025	STATE OF ODISHA GOPINATH SIAL VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	// KHAIRA /30 /2025 ()
314	D-ABLAPL/4437/2025 ABLAPL/1705/2025	STATE OF ODISHA MANAS SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
315	D-ABLAPL/4352/2025 ABLAPL/1706/2025	STATE OF ODISHA BRUDABAN PASUPAREDDY @ BRUNDA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// GUNUPUR /2 /2025 ()
316	D-ABLAPL/4489/2025 ABLAPL/1707/2025	STATE OF ODISHA KATI SING VS STATE OF ODISHA	SK. ZAFARULLA VS	// NILGIRI /313 /2024 ()
317	D-ABLAPL/4370/2025 ABLAPL/1708/2025	STATE OF ODISHA BAILOCHAN MAJHI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// BADAMPAHAD /19 /2025 ()

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318	D-ABLAPL/4385/2025 ABLAPL/1709/2025	SIDHESWAR MALLIK VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SURADA /59 /2025 () //
319	D-ABLAPL/4014/2025 ABLAPL/1710/2025	BANKA BIHARI MISHRA VS STATE OF ODISHA	KAILASH CH. SATAPATHY VS	LAXMISAGAR P.S. /514 /2024 () //
320	D-ABLAPL/4114/2025 ABLAPL/1711/2025	SOYAM SAGAR SWAIN VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	PARADEEP /32 /2025 () //
321	D-ABLAPL/4231/2025 ABLAPL/1712/2025	KABITA ROUL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KANTABANIA PS /212 /2024 () //
322	D-ABLAPL/4392/2025 ABLAPL/1713/2025	MUKESH KUMAR VERMA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PLANTSITE /39 /2025 () //
323	D-ABLAPL/4396/2025 ABLAPL/1714/2025	MITU PRADHAN @ DILIP PRADHAN VS STATE OF ODISHA	ANUPAM DASH VS	GRAM GANJAM /19 /2025 () //
324	D-ABLAPL/4640/2025 ABLAPL/1715/2025	SOUMYA SANKAR CHAKRA @ RAJA VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	EOW,BHUBANESWAR /3 /2025 () //
325	D-ABLAPL/4433/2025 ABLAPL/1716/2025	RAMAKANTA JENA @ BUBUN JENA VS STATE OF ODISHA	MANORANJAN PADHI VS	DELANGA /139 /2014 () //
326	D-ABLAPL/1703/2025 ABLAPL/1717/2025	RABI RANJAN NAYAK @ RABINDRA NAYAK VS STATE OF ODISHA	NIRMAL KUMAR ROUTRAY VS	MANCHESWAR P.S. /7 /2025 () //
327	D-ABLAPL/1879/2025 ABLAPL/1718/2025	NIHAR RANJAN ROUT VS STATE OF ODISHA	ABHIMANYU PARIDA VS	MAHANGA /177 /2019 () //
328	D-ABLAPL/4212/2025 ABLAPL/1719/2025	BUDHIA @ DINABANDHU DAS VS STATE OF ODISHA	SAMBIT BISWAL VS	KUJANGA /26 /2025 () //
329	D-ABLAPL/4435/2025	SARAT KUMAR KHATUA	BYOMAKESH TRIPATHY	/ /0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/1720/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/4510/2025 ABLAPL/1721/2025	GANESH BARIK VS STATE OF ODISHA	AFRAAZ SUHAIL VS	PURI SADAR /45 /2025 () //
331	D-ABLAPL/4419/2025 ABLAPL/1722/2025	SATYANANDA JENA @ LAXMIDHAR JENA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	DHARMASALA /9 /2025 () //
332	D-ABLAPL/4512/2025 ABLAPL/1723/2025	SHYAMA ORAM VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BAREIPALI /176 /2024 () //
333	D-ABLAPL/4503/2025 ABLAPL/1724/2025	KARTIKESWAR SETHY @ KARTIKA SETHY VS STATE OF ODISHA	DILIP KUMAR MISRA VS	KARANJIA /44 /2025 () //
334	D-ABLAPL/4423/2025 ABLAPL/1725/2025	SADHU CHARAN MUNDA @ BABU MUNDA VS STATE OF ODISHA	DEBASIS SAHOO VS	DAITARI /151 /2024 () //
335	D-ABLAPL/4440/2025 ABLAPL/1726/2025	PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	KALINGA NAGAR /28 /2025 () //
336	D-ABLAPL/4523/2025 ABLAPL/1727/2025	SHYAM NARAYAN PRASAD GUPTA VS STATE OF ODISHA	SK. ZAFARULLA VS	/ /0 J.M.F.C.,SORO(Baleshwar) 2(A)CC/0000013/2025
337	D-ABLAPL/4467/2025 ABLAPL/1728/2025	TUTU @ PRASANT KUMAR PAIKRAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /274 /2023 () //
338	D-ABLAPL/4534/2025 ABLAPL/1729/2025	EJHARUDDIN KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /24 /2025 () //
339	D-ABLAPL/4483/2025 ABLAPL/1730/2025	ARUNA KUMAR MALL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JENAPUR /27 /2025 () //
340	D-ABLAPL/4442/2025 ABLAPL/1731/2025	MADHUSUDAN RAJ VS	BIJAY KUMAR BEHERA VS	CHANDRASEKHARPUR /281 /2023 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/4535/2025 ABLAPL/1732/2025	STATE OF ODISHA SUBASH BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// DHENKANAL SADAR /8 /2025 () //
342	D-ABLAPL/3440/2025 ABLAPL/1733/2025	STATE OF ODISHA PRAFULLA KARMI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// KANTAMAL /217 /2024 () //
343	D-ABLAPL/4444/2025 ABLAPL/1734/2025	STATE OF ODISHA PRASANNA CHOUDHARY VS STATE OF ODISHA	AMIT PATTNAIK VS	// KALINGA NAGAR /29 /2025 () //
344	D-ABLAPL/4236/2025 ABLAPL/1735/2025	STATE OF ODISHA SANJAY KUMAR MARTHA @ SANJAY MARTHA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BEGUNIA P.S. /34 /2025 () //
345	D-ABLAPL/4259/2025 ABLAPL/1736/2025	STATE OF ODISHA DHARANI BEHERA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// RANPUR /33 /2025 () //
346	D-ABLAPL/4458/2025 ABLAPL/1737/2025	STATE OF ODISHA SHIVA GHASI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BHASMA /29 /2025 () //
347	D-ABLAPL/4509/2025 ABLAPL/1738/2025	STATE OF ODISHA BULU @ RADHAMADHAB BANIA VS STATE OF ODISHA	GOPAL PRASAD LAL VS	// DHAMA /189 /2021 () //
348	D-ABLAPL/4583/2025 ABLAPL/1739/2025	STATE OF ODISHA SATYABRATA NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// CHANDAKA P.S. /229 /2024 () //
349	D-ABLAPL/4288/2025 ABLAPL/1740/2025	STATE OF ODISHA KANHU CHARAN PALEI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ORKEL /201 /2020 () //
350	D-ABLAPL/4468/2025 ABLAPL/1741/2025	STATE OF ODISHA MAHENDRA KARUNA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// NARLA /24 /2025 () //
351	D-ABLAPL/4585/2025 ABLAPL/1742/2025	STATE OF ODISHA DAMODAR MOHARANA VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	// CANTONMENT ROAD /43 /2025 () //

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352	D-ABLAPL/4472/2025 ABLAPL/1743/2025	BISWA RANJAN HATI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /48 /2025 () //
353	D-ABLAPL/4499/2025 ABLAPL/1744/2025	CHANDAN PRADHAN @ KANHU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /9 /2025 () //
354	D-ABLAPL/4615/2025 ABLAPL/1745/2025	KABI PRADHAN VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	KHALLIKOTE /103 /2025 () //
355	D-ABLAPL/3323/2025 ABLAPL/1746/2025	NRUSINGHA DALAI @ MAKARA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI SADAR /577 /2024 () //
356	D-ABLAPL/4549/2025 ABLAPL/1747/2025	BIJAY KUMAR SWAIN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	PAHALA /20 /2025 () //
357	D-ABLAPL/4502/2025 ABLAPL/1748/2025	MANJULATA SINGH VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	SALIPUR /87 /2022 () //
358	D-ABLAPL/4514/2025 ABLAPL/1749/2025	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	DEBARANJAN RAY VS	GHATAGAON /60 /2025 () //
359	D-ABLAPL/4374/2025 ABLAPL/1750/2025	BULU NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	K.SINGHPUR /7 /2025 () //